

SCHEDULE (contd.)

Serial No.	Name of Municipality	Act under which municipal limits extended or diminished	Government Notification under which limits extended or diminished	Name of District Local Board, Zilla Parishad, Panchayat Samiti and Village Panchayat concerned
(1)	(2)	(3)	(4)	(5)
1	The Ahmednagar Borough Municipality.	The Bombay Municipal Boroughs Act, 1925 (Bom. XVIII of 1925).	Urban Development and Public Health Department Notification No. MBB. 1259/A, dated the 27 <sup>th</sup> April 1962.	The District Local Board of Ahmednagar, the Ahmednagar Zilla Parishad, the Ahmednagar Panchayat Samiti and the Village Panchayat of Savedi.
2	The Municipality of Shrirampur . .	The Bombay District Municipal Act, 1901 (Bom. III of 1901).	Urban Development and Public Health Department Notification No. DTM. 1261/54237-A, dated the 27 <sup>th</sup> April 1964.	The Ahmednagar Zilla Parishad, the Shrirampur Panchayat Samiti and the Village Panchayat of Shirasgaon.
3	The Jalgaon Borough Municipality . .	The Bombay Municipal Boroughs Act, 1925 (Bom. XVIII of 1925).	Urban Development and Public Health Department Notification No. MBR. 1261-A, dated the 9 <sup>th</sup> May 1963.	The Jalgaon Zilla Parishad, the Jalgaon Panchayat Samiti and the Village Panchayat of Pimprala.
4	The Municipality of Pachora . .	The Bombay District Municipal Act, 1901 (Bom. III of 1901).	Urban Development and Public Health Department Notification No. DTM. 1263/25172-A, dated the 6 <sup>th</sup> May 1965.	The Jalgaon Zilla Parishad and the Pachora Panchayat Samiti.
5	The Municipality of Savada . .	The Bombay District Municipal Act, 1901 (Bom. III of 1901).	Urban Development and Public Health Department Notification No. DTM. 1263/25/70-A, dated the 8 <sup>th</sup> May 1965.	The Jalgaon Zilla Parishad and the Raver Panchayat Samiti.
6	The Municipality of Erandol . .	The Bombay District Municipal Act, 1901 (Bom. III of 1901).	Urban Development and Public Health Department Notification No. DTM. 1263/26545-A, dated the 18 <sup>th</sup> June 1965.	The Jalgaon Zilla Parishad and the Erandol Panchayat Samiti.
7	The Municipality of Panvel . .	The Bombay District Municipal Act, 1901 (Bom. III of 1901).	Urban Development and Public Health Department Notification No. DTM. 1260/17991-A, dated the 25 <sup>th</sup> May 1964.	The Kolaba Zilla Parishad and the Panvel Panchayat Samiti.
8	The Malegaon Borough Municipality.	The Bombay Municipal Boroughs Act, 1925 (Bom. XVIII of 1925).	Urban Development and Public Health Department Notification No. MBR. 1262/41093-A, dated the 3 <sup>rd</sup> October 1963.	The Nashik Zilla Parishad and the Malegaon Panchayat Samiti.

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(1)	(2)	(3)	(4)	(5)
9	The Municipality of Wai . .	The Bombay District Municipal Act, 1901 (Bom. III of 1901).	Urban Development and Public Health Department Notification No. DTM. 1260-A, dated the 26 <sup>th</sup> October 1964.	The Satara Zilla Parishad and the Wai Panchayat Samiti.
10	The Municipality of Maindargi . .	The Bombay District Municipal Act, 1901 (Bom. III of 1901).	Urban Development and Public Health Department Notification No. DTM. 1263/43759-A, dated the 21 <sup>st</sup> September 1964.	The Sholapur Zilla Parishad and the Akkalkot Panchayat Samiti.
11	The Municipality of Kurduwadi. . .	The Bombay District Municipal Act, 1901 (Bom. III of 1901).	(a) Urban Development and Public Health Department Notification No. DTM. 1261-A, dated the 17 <sup>th</sup> March 1962.  (b) Urban Development and Public Health Department Notification No. DTM. 1261-A, dated the 26 <sup>th</sup> November 1964.	The District Local Board of Sholapur the Sholapur Zilla Parishad, the Madha Panchayat Samiti and the Village Panchayat of Kurdu.
12	The Municipality of Ambernath. . .	The Bombay District Municipal Act, 1901 (Bom. III of 1901).	Urban Development and Public Health Department Notification No. DTM. 1262-A, dated the 25 <sup>th</sup> May 1963.	The Thana Zilla Prishad, the Kalyan Panchayat Samiti and Village Panchayat of Ambernath Pale.
13	The Town Committee of Naldurg . .	The Hyderabad District Municipalities Act, 1956 (Hyd. XVIII of 1956).	Urban Development and Public Health Department Notification No. DTM-(H). 1262/50592-A, dated the 23 <sup>rd</sup> December 1963.	The Osmanabad Zilla Parishad and the Tuljapur Panchayat Samiti.
14	The Municipal Committee of Tumsar.	The Central Provinces and Berar Municipalities Act, 1922 (C. P. and Berar II of 1922).	Urban Development and Public Health Department Notification No. DTM-(M). 1263/30090-N, dated the 3 <sup>rd</sup> July 1965.	The Bhandara Zilla Parishad and the Tumsar Panchayat Samiti.
15	The Municipal Committee of Mehkar.	The Central Provinces and Berar Municipalities Act, 1922 (C. P. and Berar II of 1922).	Urban Development and Public Health Department Notification No. DTM-(M). 1263/14676-N, dated the 15 <sup>th</sup> April 1965.	The Buldhana Zilla Parishad and the Mehkar Panchayat Samiti.

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(1)	(2)	(3)	(4)	(5)
16	The Municipal Committee of Khapa.	The Central Provinces and Berar Municipalities Act, 1922 (C. P. and Berar II of 1922).	Urban Development and Public Health Department Notification No. DTM-(M). 1262/45399-N, dated the 19 <sup>th</sup> September 1964.	The Nagpur Zilla Parishad, the Saoner Panchayat Samiti and the Village Panchayat of Gumgaon.
17	The Municipal Committee of Pusad.	The Central Provinces and Berar Municipalities Act, 1922 (C. P. and Berar II of 1922).	Urban Development and Public Health Department Notification No. DTM-(M). 1262/23357-A, dated the 21 <sup>st</sup> June 1963.	The Yeotmal Zilla Parishad and the Pusad Panchayat Samiti.
18	The Municipal Committee of Digras.	The Central Provinces and Berar Municipalities Act, 1922 (C. P. and Berar II of 1922).	Urban Development and Public Health Department Notification No. MUN-(M). 1265/31623-N, dated the 11 <sup>th</sup> October 1965.	The Yeotmal Zilla Parishad and the Digras Panchayat Samiti.